

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT NO.III**

**C.P. 59(ND)/2008**

**IN THE MATTER OF:**

**Sh. Raj Kumar Devraj & Ors.**

**.. PETITIONER**

**Vs.**

**Rambagh Palace Hotel (P) Limited**

**.. RESPONDENT**

**SECTION :**

**Under Section 397/398**

**Order delivered on 01.8.2017**

**Coram :**


**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner/applicant** : Mr. Salman Khurshid, Sr. Advocate  
Mr. Abhishek K. Rao, Advocate  
Mr. Shailesh Kumar, Advocate  
Ms. Bhavya Bharti, Advocate  
Ms. Sanchita, Advocate

**For the Respondents** : Dr. U.K. Chaudhary, Sr. Advocate  
Mr. Sanjeev Sen, Sr. Advocate  
Mr. Mansumyer Singh, Advocate  
Mr. Dev Roy, Advocate

**ORDER**

Learned Counsel for the parties are present. Due to paucity of time. the matter is adjourned to 22.8.2017.

  
**(R. VARADHARAJAN)**  
**MEMBER (JUDICIAL)**

Surjit  
01.8.2017